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O.A. 136/07

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Adj to 13.11.09

1. For hearing.

2. For consideration of
MA-640/08.T. Thankappan
12.11.09

Bench

Order dated 28.10.09

Call on 13.11.2009.

Member (A)

Member (B)

ORDER DATED: 13/11/09

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(A)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Heard Mr. N.R. Ranby, Ld.
Counsel for the applicant and Mr.
S.K. Ojha, Counsel for the Respondents

Counsel for applicant
requested to withdraw the application
Permission is granted without
prejudice to file later.

O.A stands dismissed

as 'Withdrawn'

Member (A)

Member (B)